

श्री कन्हैयालाल डी० वैद्य : क्या मंत्री महोदय बताने की कृपा करेंगे कि जो फिल्में दश में नैतिक चरित्र को गिराती हैं उनके दिखाने की इजाजत देने से दश का नैतिक पतन हुआ है ?

MR. CHAIRMAN: Dr. Shrimali, help him.

डा० कै० एल० श्रीमाली : गवर्नमेंट इसका पूरा प्रयत्न कर रही है कि जितनी भी फिल्में हों वे अच्छी हों और लोगों का नैतिक पतन न हो।

श्री कन्हैयालाल डी० वैद्य : गवर्नमेंट प्रयत्न तो कर रही है लेकिन इन फिल्मों के ऊपर सेंसर बोर्ड ने रोक लगाई, कुछ ऐसी खराबियां थीं कि उनको रोक लगानी पड़ी लेकिन उस रोक के बावजूद भी इनको दिखाने की फिर इजाजत दी गई। इससे तो इसी नीति का समर्थन होता है कि दश का नैतिक चरित्र नीचे गिर ?

SHRI G. RAJAGOPALAN: Sir, I can answer it in English if you will permit me. The Censor Board sees the film and then comes to certain conclusions. If the parties have any grievances they can appeal to the Government. The Government has a right to see the film and we see the film. The Information and Broadcasting Secretary, the Education Secretary, the External Affairs Secretary and the Home Secretary see it and then they come to some decision.

SHRI KANHAIYALAL D. VAIDYA: During the debate on the Film Industry, it was stated by one of the hon. Members—Shrimati Munshi—who was on the Censor Board, that while considering all these questions the producers claim that they had spent large amounts, say so many lakhs and then the Censor Board or the Government officers who are concerned with the decision, allow such films. Is it not a fact that only such considerations are being considered and not the moral consideration?

SHRI G. RAJAGOPALAN: No.

SHRI JAWAHARLAL NEHRU: It is always very difficult to be a judge of

morality and opinions often differ about these standards.

DR. RAGHUBIR SINH: Is it not a fact that films that may have been first rejected are allowed to be shown only after objectionable portions are cut out?

SHRI G. RAJAGOPALAN: Not necessarily. We see it and then if we think that some portions have got to be excised, they are excised and then they are allowed to be shown.

RADIO SETS SUPPLIED TO EACH STATE

*182. SHRI R. V. DANGRE (ON BEHALF OF SHRI D. NARAYAN): Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) how many radio sets were supplied free of cost by Government to each State for rural areas during the years 1953 and 1954 and

(b) what is the expenditure incurred by Government for supplying these sets during the same period?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) None. On the basis of a subsidy of 50 per cent. arrangements for supplying about 2000 sets by March 1955 have been made. Payment of a subsidy of Rs. 1,50,000 has so far been approved.

(b) Does not arise.

MR. CHAIRMAN: The questions are over.

WRITTEN ANSWERS TO QUESTIONS

ALTERNATIVE EMPLOYMENT FOR WORKERS IN DAMODAR VALLEY CORPORATION

*155. SHRI BHUPESH GUPTA: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) how Government propose to provide alternative employment to workers after completion of the works at the dams in the Damodar Valley Corporation; and